

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh - Civil Judges (Senior Division) - Vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) for the year 2015 - **NOTIFIED.**

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**ROC.NO.2333/2015-B.SPL.**

**NOTIFICATION NO.678-B.SPL:**

**DATED:31.03.2015.**

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).

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The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, is hereby notifies 31 vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) for the year 2015.

*S. Jaganmouli*  
**REGISTRAR (VIGILANCE)**  
High Court of Judicature at  
**HYDERABAD**